Annexure – 4

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:19.05.2023 in accordance with Section 25(2) (e), IBC,2016
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		_	SI. No.	
	Total	Baljit Singh	Sl. No. Name of creditor	
		06.05.2023	Date of receipt	Deta
	1,93,70,000.00	1,93,70,000.00	Amount claimed (₹)	Details of claim received
	1,93,70,000.00 1,93,70,000.00	1,93,70,000.00 Unsecured	Amount of claim admitted (₹)	
		Unsecured	Nature of claim	Details
	-	-	Amount covered by guarantee	Details of claim admitted
		Related	Whether related party?	d
		-	% of voting share in CoC	
			Amount of any mutua contingent dues, that claim any beset-	
			Amount of any mutual contingent dues, that claim may besetoff	
(0)/(0)	- NAN		Amount of claim not admitted	
	-		Amount of claim Amount of claim Remarks, if not admitted under verification any	
To the second second			Remarks, if any	

(Amount in ₹)